

(b) the number of those out of the above against whom criminal cases are pending and are absconding; and

(c) the number of those who died in encounters during the current year?

THE MINISTER OF STATE IN THE MINISTRY OF PARLIAMEN-TARY AFFAIRS AND THE MINIS-TER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI M. M. JACOB): (a) to (c) Information is being collected and will be laid on the Table of the House.

Pending cases of Freedom Fighters' Pension

2952. DR. SHRIKANT RAMCHAN-DRA JICHKAR: Will the Minister of HOME AFFAIRS be pleased to state:

(a) the number of cases of freedom fighters pension forwarded by the Maharashtra Government which are pending so far with the Central Government;

(b) the date of forwarding the oldest case pending with Government;

(c) what are the reasons for this delay; and

(d) by when all these cases are likely to be cleared?

THE MINISTER OF STATE IN THE MINISTRY OF PARLIAMEN-TARY AFFAIRS AND THE MINIS-TER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI M. M. JACOB): (a) to (d) There are in all 9 cases of freedom fighters pension received recently from the Govern-ment of Maharashtra and the oldest of them is dated 9-6-92. The cases are considered applying the eligibility criteria laid down under the Swatan-tara Sainik Samman Pension Scheme. 494 RS—5.

Application from Japanese Nationals for Indian Citizenship

2953. DR. SHRIKANT RAMCHAN-DRA JICHKAR: Will the Minister of HOME AFFAIRS be pleased to state:

(a) the number of cases of Japa-nese Nationals who have applied for Indian citizenship which are pending with Government;

(b) what are the reasons for their pendency;

(c) the date of receiving the oldest case pending with Government; and

(d) by when these cases are likely to be disposed of?

THE MINISTER OF STATE IN THE MINISTRY OF PARLIAMEN-TARY AFFAIRS AND THE MINIS-TER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI M. M. JACOB): (a) to (d) Eight applica-tions of Japanese nationals for Indian citizenship were received on 20-7-92. These cases will be decided as soon as prescribed formalities are comple-ted.

स्वतन्त्रता सेनानियों को पेंशन देने के मानदंड

2954. श्री राजूभाई ए० परमार : क्या गृह मंत्री यह बताने की कृपा करेंगे कि :

(क) स्वतन्त्रता सेनानियों को पेंशन स्वीकृत किए जाने के क्या-क्या मानदंड निर्धारित किये गये हैं ;

(ख) इन मानदंडों के आधार पर गुजरात से प्राप्त कितने आवेदन पत्र सरकार द्वारा स्वीकृत/अस्वीकृत किए गए हैं ;

(ग) उन मामलों की संख्या कितनी है जो क्रमशः पिछले दो/तीन वर्ष से लम्बित पड़े हैं ; और

(घ) इनके क्या कारण हैं ?